

F.No. 01(03)/Roster/CESTAT/2023-Part II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.09.2023

**ORDER NO. 156 of 2023**

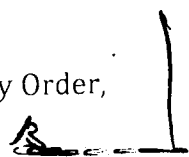
Hon'ble President is pleased to order special sitting for  
**CESTAT, Hyderabad from 03.10.2023 to 04.10.2023** as follows:-

| DATE   | CORAM  | WORKS ASSIGNED  |
|--|--|---|
| From<br>03.10.2023<br>to<br>04.10.2023<br>at 10:30 a. m. | Mr. Anil Choudhary, Hon'ble Member (Judicial) and<br>Mr. Pullela Nageswara Rao, Hon'ble Member (Technical) | E/31256/2017<br>M/s. My Home Industries<br>Private Ltd. vs.<br>Commissioner of Central<br>Tax, Rangareddy GST,<br>Hyderabad |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Hyderabad/Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar